NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

45

C.P. No. 257/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Jivana Health Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

45 Dipika Biyani

Practising Company Secretary

ORDER

CP No. 257/66/NCLT/MB/MAH/2017

Company Petition is admitted.

List this matter for final hearing on 10.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sankalf Anantwar c/b Indialand for Orig. Petitioner

Mantwa

ORDER

MA No. 437/2017 IN CP No. 51/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 06.10.2017.

Sd/-**V. NALLASENAPATHY** Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 51/(MAH)/2017 MA 437/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

Global Marine Supply Co.

V/s.

Swiber Offshore (I) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
26	Preshart Phaphale	Advocak	(Pr)
	16		
	PMH LAW		
	for Applicant		
	Raman Misra	Advocate	Ranat
į.	i/b Nacikwala howof	fice.	, 90
	for Resp. No. 1	,	
	Chanakya Kesu	vani Advocata	CA
	Chanakya Kesu i/b Economic	Laws	
	Practice fer		
	Adv. Vaideli De Adv. Shubro ilb Advani 4		ate faideli
	for Resp.	No. 3,	P. T. O.